उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं0 / Ref.No. 521/ NGT-OA 603/2024/24-25 दिनांक / Date- 30.08.2024

**To,**

The Registrar,
Hon'ble National Green Tribunal,
CopemicusMarg,
New Delhi.
E-mail-judicial-ngt@gov.in

**Sub:-Submission of Response on the behalf of the Uttar Pradesh Pollution Control Board in Compliance to the Order Dated 27.05.2024 Passed By The Hon'ble National Green Tribunal, Principal Bench, New Delhi In Original Application No. 603 of 2024 In The Matter Of News Item Titled "अवैध खनन पर हो रही है कार्रवाई, जेसीबी समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" Appearing In Chandaulisamachar.Com Dated 13.04.2024 on the behalf of Respondent No.1.**

**Sir,**

In the above noted case, Hon'ble National Green Tribunal instructed the following:-

"....5. Hence, we implead the following as respondents in the matter:

(1). Uttar Pradesh Pollution Control Board, through its Member Secretary, Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010.

(2). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032.

(3). Ministry of Environment, Forest and Climate Change, Regional Office Lucknow, through its Deputy Director General, Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow 226020, Uttar Pradesh.

(4). District Magistrate, Chandauli, Collectorate, Chandauli 232104, Uttar Pradesh.

6. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.
7. Respondent No. 1, UPPCB is directed to file a comprehensive report in respect of illegal mining in the area under consideration and the action taken by the UPPCB for imposition of environmental compensation against those who have caused damage to the environment by such illegal mining, at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
8. List on 06.09.2024.

In compliance of the above mentioned order dated 27.05.2024, the response report is being filed herewith on the behalf of Uttar Pradesh Pollution Control Board as Respondent No.1.

It is requested that the aforesaid response report may be presented before the Hon'ble Tribunal for kind consideration.

Your's faithfully,

30/08/2024

(U.K. Gupta)
**Regional Officer**

**Encl.: As above.**

**End. No. & Date as above.**

**Copy to** following for kind information & necessary action.

1. Member Secreatory, U.P. Pollution Control Board, Lucknow.
2. Regional Director, Regional Office, Central Pollution Control Board, PICUP BHavan, Lucknow.
3. Chief Environmental Officer (C-6), U.P. Pollution Control Board, Lucknow.
4. Law Officer (I), U.P. Pollution Control Board, Lucknow.
5. Shri Pradeep Misra, Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

**Regional Officer**



क्षेत्रीय कार्यालय : आवास विकास ऑफिस कॉम्प्लेक्स, जवाहर नगर, भेलूपुर, वाराणसी–221010, दूरभाष : 0542–2275951, फैक्स : 0542–2275951
मुख्यालयः टी0सी0–12वी, विभूति खण्ड, गोमती नगर, लखनऊ–226010, दूरभाष : 0522–2720828, 2720681, 2720831. फैक्स : 0522–2720764
ई–मेल : info@uppcb.com वेबसाइट : www.uppcb.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO- 603/ 2024**

**IN THE MATTER OF:**

**News Item titled** "अवैध खनन पर हो रही है कार्रवाई, जेसीबी समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" **appearing in chandaulisamachar.com dated 13.04.2024**

**Order Date- 27.05.2024**

**Next Listing- 06.09.2024**

**RESPONSE ON BEHALF OF THE UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE TO THE ORDER DATED 27.05.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI IN OA NO. 603 OF 2024 IN THE MATTER OF NEWS ITEM TITLED** "अवैध खनन पर हो रही है कार्रवाई, जेसीबी समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" **APPEARING IN CHANDAULISAMACHAR.COM DATED 13.04.2024**

That this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred as Hon'ble Tribunal) vide its order dated 27.05.2024 in Original Application No. 603 of 2024 in the matter of News Item Titled "अवैध खनन पर हो रही है कार्रवाई, जेसीबी समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" appearing in chandaulisamachar.com dt.13.04.2024, instructed the following:-

**"....5. Hence, we implead the following as respondents in the matter:**

**(1). Uttar Pradesh Pollution Control Board, through its Member Secretary, Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010.**

**(2). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032.**

**(3). Ministry of Environment, Forest and Climate Change, Regional Office Lucknow, through its Deputy Director General, Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow 226020, Uttar Pradesh.**

**(4). District Magistrate, Chandauli, Collectorate, Chandauli 232104, Uttar Pradesh.**

**6. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.**

**7. Respondent No. 1, UPPCB is directed to file a comprehensive report in respect of illegal mining in the area under consideration and the action taken by the UPPCB for imposition of environmental compensation against those who have caused damage to the environment by such illegal mining, at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.**

**8. List on 06.09.2024.**

## Response-

**1.** District magistrate, Chandauli vide their office order No 67/ Tees-upkhanij/2024-25 dated-19.07.2024 had constituted joint committee to find out the factual status report for complying the order dated 27.05.2024 passed by Hon'ble Tribunal in this matter.**(Annexure-A)**

**2.** The Committee members discussed and decided a date for carrying out field visit. Thereafter, Regional Officer, UPPCB, Varanasi had issued intimation letter vide ref. no. - 484/NGT OA-603/2024/2024-25 Dated-17.08.2024.**(Annexure-B)**

**3.** The joint committee conducted the site visit on dated-24.08.2024. The detail report of Joint Committee is attached herewith.**(Annexure-C)**

**4.** The representative of UPPCB had participated with joint committee during site visit carried out on dated 24.08.2024. The factual status as per the joint committee report are as follows:-

a) The Heavy ditches due to soil excavation were found at whole part of Arazi no. 292Mi Rakaba-0.762 Hectare, partial part of Arazi No. 297 and 298 of Village-KundaKhurd, Tehsil-Pt. Deen Dayal Upadhyaya Nagar, District-Chandauli.

b) The committee found that this matter pertains to soil excavation at area in question instead of sand mining.

c) The Soil mining was not found at questioned area during visit.

d) During visit, the ditches were found filled with water in questioned area. So, depth of ditches could not be verified.

**5.** As per the joint committee report, Shri Lalman Yadav S/o Shri Fool Chand Yadav Resident of Kunda Khurd, Tehsil-Pt. Deen Dayal Upadhyayay Nagar, District-Chandauli had

carried out soil excavation at whole part of Arazi no. 292Mi Rakaba-0.762 Hectare, partial part of Arazi No. 297 and 298 of Village-Kunda Khurd, Tehsil-Pt. Deen Dayal Upadhyayay Nagar, District-Chandauli. In consequence of that, 01 JCB and 03 Tractor were seized and handed over to concerned police chowki Shivala in the past.

**6.** As per the joint committee report, the conclusion made by joint committee are as follows:-

"The committee found that this matter pertains to soil excavation at questioned area instead of sand mining. The Soil mining was not found at questioned area during visit. During Enforcement campaign on dated 09.04.2024, Nayab Tehsildar, Pt. Deen Dayal Upadhaya Nagar, Chandauli caught 08 Tractor and 01 JCB used in illegal soil excavation and transportation, which were seized and handed over to Police station-Mugalsarai and Alinagar."

Therefore, the above response on behalf of the Uttar Pradesh State Pollution Control Board as respondent no. 1 is submitted before this Hon'ble National Green Tribunal for perusal and kind consideration.

30/08/2024

(**U.K. Gupta**)
Regional Officer,
U.P. Pollution Control Board
Varanasi.

# कार्यालय ज्ञाप

8

ANNEXURE-A

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के ओ.ए. संख्या–603/2024 द्वारा NEWS ITEM TITLED "AVAIDH KHANAN PAR HO RAHEE HAI KARYAVAI JCB SAMET 9 TRACTOR- TROLLY GAYE HAI SEAZE" APEARIG IN CHANDAULISAMACHAR.COM DATED 13.04.2024 के सम्बन्ध में " The News item relates to the illegal sand mining being done in the chandauli District of uttar Pradesh. As per the news item, illegal sand mining is still going on in the padav and niyamtabad areas in the chandauli District. The News item discloses that during an investigation in kunda khurd village, one JCB machine and seven tractor trolly were seized and taken in custody. The news item states that as the investigating aofficers arrived at the site, people driving these vehicles fled from there." सम्बन्धित प्रकरण में दिनांक 06.09.2024 से एक सप्ताह पूर्व रिपोर्ट मा0 हरित अधिकरणर को प्रस्तुत किया जाना है।

उक्त के क्रम में सम्बन्धित प्रकरण में जांच हेतु निम्नवत् समिति का गठन किया जाता है:–

1. उपजिलाधिकारी प0दी0द0उ0 नगर।
2. क्षेत्रीय अधिकारी, उ0प्र0. प्रदूषण नियंत्रण बोर्ड, वाराणसी।
3. पुलिस क्षेत्राधिकारी, प0दी0द0उ0 नगर।
4. खान अधिकारी, चन्दौली।

उपरोक्त गठित समिति को निर्देशित किया जाता है कि सम्बन्धित प्रकरण की जांच कर संयुक्त रिपोर्ट प्रस्तुत करना सुनिश्चित करें। मा0 हरित अधिकरण को ससमय रिपोर्ट प्रस्तुत किया जा सके।

19/7

जिलाधिकारी,
चन्दौली।

## कार्यालय जिलाधिकारी चन्दौली।

(खनिज अनुभाग)

संख्या 67 /तीस–उपखनिज/2024–25 दिनांक: 19 जुलाई, 2024

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी (वि0/रा0) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
2. उपजिलाधिकारी प0दी0द0उ0नगर।
3. क्षेत्रीय अधिकारी, उ0प्र0, प्रदूषण नियंत्रण बोर्ड, वाराणसी।
4. पुलिस क्षेत्राधिकारी, प0दी0द0उ0 नगर।
5. खान अधिकारी, चन्दौली।

जिलाधिकारी,
चन्दौली।

Scanned with OKEN Scanner

Scanned with OKEN Scanner

ANNEXURE-B

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
## UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

LiFE Lifestyle for Environment

संदर्भ सं0 / Ref.No. 484/ NGT OA/Yo-603/2024/24-25 दिनांक / Date. 17/8/24

सेवा में,

1. उपजिलाधिकारी, पं0दी0द0उ0 नगर, जनपद–चन्दौली।
2. पुलिस क्षेत्राधिकारी, पं0दी0द0उ0 नगर, जनपद–चन्दौली।
3. खान अधिकारी, जनपद–चन्दौली।

**विषयः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या–603/2024 News Item Titled "अवैध खनन पर हो रही है कार्यवाही, जे0सी0बी0 समेत 9 ट्रैक्टर–टाली किए गए है सीज" appearing in chandaulisamachar.com dated 13.04.2024 मे पारित आदेश दिनांक 27.05.2024 के अनुपालन में संयुक्त समिति के सदस्यों द्वारा स्थलीय जाँच हेतु निर्धारित तिथि के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। उक्त प्रकरण में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में कार्यालय जिलाधिकारी, चन्दौली (खनिज अनुभाग) के पत्र दिनांक–19.07.2024 द्वारा गठित समिति के सदस्यों से हुई दूरभाष पर वार्तानुसार उक्त प्रकरण में स्थलीय जाँच की जानी है, जो दिनांक 23.08.2024 को प्रस्तावित है।

अतः आपसे अनुरोध है कि उपरोक्त वर्णित मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन हेतु संयुक्त समिति द्वारा स्थलीय जाँच में उक्त प्रस्तावित दिनांक को प्रतिभाग करना चाहें।

भवदीय,

17/08/2024

(यू0के0 गुप्ता)
क्षेत्रीय अधिकारी

**संलग्नक :** उपरोक्तानुसार।

**पृ0सं0 एवं दिनांक उपरोक्तानुसार।**

**प्रतिलिपिः–**

1. जिलाधिकारी महोदय, चन्दौली को सूचनार्थ सादर प्रेषित।
2. मुख्य पर्यावरण अधिकारी(वृत्त–6), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आवास विकास ऑफिस कॉम्प्लेक्स, जवाहर नगर, भेलूपुर, वाराणसी–221010, दूरभाष : 0542–2275951
मुख्यालयः टी0सी0–12वी, विभूति खण्ड, गोमती नगर, लखनऊ–226010, दूरभाष : 0522–2720828, 2720681, 2720831. फैक्स : 0522–2720764
ई–मेल : info@uppcb.in वेबसाइट : www.uppcb.com

New 24

ANNEXURE-C

Joint Committee Report in pursuant to office order dated 19.07.2024 passed by District magistrate, Chandauli to find out the factual status report for complying of order dated 27.05.2024 passed by Hon'ble National Green Tribunal in the matter of News Item Titled "अवैध खनन पर हो रही है कार्रवाई, जेसीबी समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" appearing in chandaulisamachar.com dt.13.04.2024.

1. That Hon'ble National Green Tribunal vide its order dated 27.05.2024 in Original Application No. 603 of 2024 in the matter of News Item Titled "अवैध खनन पर हो रही है कार्रवाई, जेसीबी समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" appearing in chandaulisamachar.com dt.13.04.2024, instructed the following:-

**"....5. Hence, we implead the following as respondents in the matter:**

**(1). Uttar Pradesh Pollution Control Board, through its Member Secretary, Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow - 226010.**

**(2). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032.**

**(3). Ministry of Environment, Forest and Climate Change, Regional Office Lucknow, through its Deputy Director General, Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow 226020, Uttar Pradesh.**

**(4). District Magistrate, Chandauli, Collectorate, Chandauli 232104, Uttar Pradesh.**

**6. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.**

**7. .....**

**8. List on 06.09.2024.**

2. For complying of order dated 27.05.2024 passed by Hon'ble Tribunal in this matter, District magistrate, Chandauli vide their office order No 67/ Tees-upkhanij/2024-25dated-19.07.2024 had constituted district level joint committee to find out the factual status report.**( Annexure-1)**
3. The Joint Committee members discussed and decided a date for carrying out field visit. Regional Officer, UPPCB, Varanasi had issued intimation letter vide ref. no. - 484/NGT OA-603/ 2024/2024-25 Dated-17.08.2024.**(Annexure-2)**
4. The relevant part of the letter petition enumerating grievances of the applicants is reproduced as follows:-

   "2. The news item relates to the illegal sand mining being done in the Chandauli District of Uttar Pradesh. As per the news item, illegal sand mining is still going on in the Padav and Niyamatabad areas in the Chandauli District. The news item discloses that during an investigation in Kunda Khurd village, one JCB machine and seven tractor-trolleys were seized and taken into custody. The news item states that as the investigating officers arrived at the site, people driving these vehicles fled from there**.**
5. The joint committee conducted the site visit on dated-24.08.2024 along with other concerned officials of local administration to review the factual status of the grievances made by the complainant/applicant.
6. That the facts/Observations found during visit by the joint committee have been summarized as follows:-

   a) The Heavy ditches due to soil excavations were found at whole part of Arazi no. 292Mi Rakaba-0.762 Hectare, partial part of Arazi No. 297 and 298 of Village- KundaKhurd, Tehsil-Pt. Deen Dayal Upadhyay Nagar, District-Chandauli.

b) The committee found that the matter pertains to soil excavation at the area in question instead of sand mining.

c) The Soil excavation activity was not found at the site during visit.

d) During visit, the ditches were found filled within water, hence depth of ditches could not be verified.

e) The photographs taken during site visit are as follows:-

7. The fact came into light from joint committee report dated 25.06.2024 that Shri Lalman Yadav S/o Shri Fool Chand Yadav Resident of Kunda Khurd, Tehsil-Pt. Deen Dayal Upadhyaya Nagar, Distric-Chandauli has carried out soil excavation at whole part of Arazi no. 292Mi Rakaba-0.762 Hectare, partial part of Arazi No. 297 and 298 of Village-Kunda Khurd, Tehsil-Pt. Deen Dayal Upadhyaya Nagar, Distric-Chandauli. In consequence of that, 01 JCB and 03 Tractor were handed over to concerned police chowki Shivala. The copy of joint committee report dated 25.06.2024 is attached herewith as **Annexure-3.**

8. Regional Officer, UPPCB, Varanasi vide letter No. 485/NGT OA-603/2024/24-25 dated 17.08.2024 has requested District Mines Officer, Chandauli to provide the information in this matter.**Annexure-4.**
9. The Mines Officer, Chandauli vide letter ref. no.-81/Tees-upkhanij/ 2024-25 dated-22.08.2024**(Annexure-5)** has provided the following information:-
   a) There is no sanctioned / operational sand mining leases in the village-Padav and Niyamtabad of District-Chandauli.
   b) There is no illegal sand mining has been carried out in the village-Padav and Niyamtabad of District-Chandauli in question.
   c) During Enforcement campaign on 09.04.2024, Nayab Tehsildar, Pt.DDU Nagar, Chandauli caught 08 Tractor and 01 JCB used in illegal soil excavation and transportation, which was seized and handed over to Police station-Mugalsarai and Alinagar.

**Conclusion:**

The committee has found that this matter pertains to soil excavation at questioned area instead of sand mining. The Soil excavation activities were not found at questioned area during visit. During Enforcement campaign on 09.04.2024, Nayab Tehsildar, Pt. Deen Dayal Upadhayay Nagar, Chandauli caught 08 Tractor and 01 JCB used in illegal soil excavation and transportation, which was seized and handed over to Police station-Mugalsarai and Alinagar.

The above Joint Committee Report is being filed for the kind perusal and consideration.

| | | | |
|---|---|---|---|
| **Regional Officer**<br>UPPCB,<br>Varanasi | **Mines Officer,**<br>Chandauli. | **C.O. (Police)**<br>Pt. Deen DayalUpadhaya Nagar<br>District-Chandauli | **Sub District Magistrate**<br>Pt. Deen DayalUpadhaya Nagar<br>District-Chandauli |

# कार्यालय ज्ञाप



ANNEXURE-1

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के ओ.ए. संख्या–603/2024 द्वारा NEWS ITEM TITLED "AVAIDH KHANAN PAR HO RAHEE HAI KARYAVAI JCB SAMET 9 TRACTOR- TROLLY GAYE HAI SEAZE" APEARIG IN CHANDAULISAMACHAR.COM DATED 13.04.2024 के सम्बन्ध में " The News item relates to the illegal sand mining being done in the chandauli District of uttar Pradesh. As per the news item, illegal sand mining is still going on in the padav and niyamtabad areas in the chandauli District. The News item discloses that during an investigation in kunda khurd village, one JCB machine and seven tractor trolly were seized and taken in custody. The news item states that as the investigating aofficers arrived at the site, people driving these vehicles fled from there." सम्बन्धित प्रकरण में दिनांक 06.09.2024 से एक सप्ताह पूर्व रिपोर्ट मा0 हरित अधिकरणर को प्रस्तुत किया जाना है।

उक्त के क्रम में सम्बन्धित प्रकरण में जांच हेतु निम्नवत् समिति का गठन किया जाता है:–

1. उपजिलाधिकारी प0दी0द0उ0 नगर।
2. क्षेत्रीय अधिकारी, उ0प्र0. प्रदूषण नियंत्रण बोर्ड, वाराणसी।
3. पुलिस क्षेत्राधिकारी, प0दी0द0उ0 नगर।
4. खान अधिकारी, चन्दौली।

उपरोक्त गठित समिति को निर्देशित किया जाता है कि सम्बन्धित प्रकरण की जांच कर संयुक्त रिपोर्ट प्रस्तुत करना सुनिश्चित करें। मा0 हरित अधिकरण को ससमय रिपोर्ट प्रस्तुत किया जा सके।

19/7

जिलाधिकारी,
चन्दौली।

## कार्यालय जिलाधिकारी चन्दौली।

(खनिज अनुभाग)

संख्या 67 /तीस–उपखनिज/2024–25 दिनांक: 19 जुलाई, 2024

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर जिलाधिकारी (वि0/रा0) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
2. उपजिलाधिकारी प0दी0द0उ0नगर।
3. क्षेत्रीय अधिकारी, उ0प्र0, प्रदूषण नियंत्रण बोर्ड, वाराणसी।
4. पुलिस क्षेत्राधिकारी, प0दी0द0उ0 नगर।
5. खान अधिकारी, चन्दौली।

जिलाधिकारी,
चन्दौली।

Scanned with OKEN Scanner

Scanned with OKEN Scanner

ANNEXURE-2

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
## UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

LiFE Lifestyle for Environment

संदर्भ सं0 / Ref.No. 484/ NGT OA/Vo-603/2024/24-25 दिनांक / Date. 17/8/24

सेवा में,

1. उपजिलाधिकारी, पं0दी0द0उ0 नगर, जनपद–चन्दौली।
2. पुलिस क्षेत्राधिकारी, पं0दी0द0उ0 नगर, जनपद–चन्दौली।
3. खान अधिकारी, जनपद–चन्दौली।

**विषयः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या–603/2024 News Item Titled "अवैध खनन पर हो रही है कार्यवाही, जे0सी0बी0 समेत 9 ट्रैक्टर–टाली किए गए है सीज" appearing in chandaulisamachar.com dated 13.04.2024 मे पारित आदेश दिनांक 27.05.2024 के अनुपालन में संयुक्त समिति के सदस्यों द्वारा स्थलीय जाँच हेतु निर्धारित तिथि के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। उक्त प्रकरण में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में कार्यालय जिलाधिकारी, चन्दौली (खनिज अनुभाग) के पत्र दिनांक–19.07.2024 द्वारा गठित समिति के सदस्यों से हुई दूरभाष पर वार्तानुसार उक्त प्रकरण में स्थलीय जाँच की जानी है, जो दिनांक 23.08.2024 को प्रस्तावित है।

अतः आपसे अनुरोध है कि उपरोक्त वर्णित मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन हेतु संयुक्त समिति द्वारा स्थलीय जाँच में उक्त प्रस्तावित दिनांक को प्रतिभाग करना चाहें।

भवदीय,

17/08/2024

(यू0के0 गुप्ता)
क्षेत्रीय अधिकारी

**संलग्नक :** उपरोक्तानुसार।

**पृ0सं0 एवं दिनांक उपरोक्तानुसार।**

**प्रतिलिपिः–**

1. जिलाधिकारी महोदय, चन्दौली को सूचनार्थ सादर प्रेषित।
2. मुख्य पर्यावरण अधिकारी(वृत्त–6), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आवास विकास ऑफिस कॉम्प्लेक्स, जवाहर नगर, भेलूपुर, वाराणसी–221010, दूरभाष : 0542–2275951
मुख्यालयः टी0सी0–12वी, विभूति खण्ड, गोमती नगर, लखनऊ–226010, दूरभाष : 0522–2720828, 2720681, 2720831. फैक्स : 0522–2720764
ई–मेल : info@uppcb.in वेबसाइट : www.uppcb.com

New 24

ANNEXURE-3

# संयुक्त जांच

आवेदक लालमन यादव पुत्र फुलचन्द यादव निवासी–कुण्डाखुर्द, परगना–मवई, तहसील–प0दी0द0उ0नगर जनपद–चन्दौली द्वारा प्रार्थना पत्र कार्यालय ज्ञाप संख्या–14–06–2024 के क्रम में ग्राम–कुण्डा खुर्द में हुये अवैध खनन की जांच की गयी। जांच के दौरान पाया गया कि मौजा कुण्डा खुर्द में परगना–मवई तहसील–प0दी0द0उ0नगर जनपद–चन्दौली स्थित गाटा संख्या–292 मि0 रकबा–0.762 हे0 भूमि पर सम्पूर्ण व आ0सं0–297 व 298 के आंशिक भाग में 04 मीटर गहराई तक कुल 2208 वर्गमीटर उमें साधारण मिट्टी का खनन किया गया है। जांच के दौरान यह भी ज्ञात हुआ कि मौके पर अवैध खनन/परिवहन में संलिप्त वाहनों का नायब तहसीलदार प0दी0द0उ0नगर द्वारा पकड़कर थाना–मुगलसराय अन्तर्गत पुलिस चौकी शिवाला में बन्द किया गया है। जांच के दौरान मौके पर पकड़े गये वाहनों द्वारा मिट्टी खनन से सम्बन्धित कोई वैध प्रपत्र/खनन अनुज्ञा पत्र नही दिखाया गया। जिसके क्रम में नायब तहसीलदार प0दी0द0उ0नगर द्वारा कार्यवाही करते हुये 01 जे0सी0बी0 व 03 ट्रैक्टर को पुलिस चौकी शिवाला में बन्द कर दिया गया है।

आख्या सेवा में सादर प्रेषित।

25/06/24

खान अधिकारी,
चन्दौली।

25/6/24

थानाध्यक्ष/प्रभारी निरीक्षक,
मुगलसराय।

25-6-2024

उपजिलाधिकारी,
प0दी0द0उ0नगर।

Scanned with OKEN Scanner

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
## UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

LiFE Lifestyle for Environment

संदर्भ सं0 / Ref.No. 485/ NGT OA No-603/2024/24-25 दिनांक / Date...17/08/24

सेवा में,

जिला खान अधिकारी,
जनपद–चन्दौली।

**विषयः– मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या–603 / 2024 News Item titled "अवैध खनन पर हो रही है कार्यवाही, जे0सी0बी0 समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" appearing in chandaulisamachar.com dated 13.04.2024 मे पारित आदेश दिनांक 27.05.2024 के अनुपालन के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या–603 / 2024 News Item titled "अवैध खनन पर हो रही है कार्यवाही, जे0सी0बी0 समेत 9 ट्रैक्टर–ट्रॉली किए गए है सीज" appearing in chandaulisamachar.com dated 13.04.2024 मे पारित आदेश दिनांक 27.05.2024 के मुख्य अंश निम्नवत् है :–

".....2. The news item relates to the illegal sand mining being done in the Chandauli District of Uttar Pradesh. As per the news item, illegal sand mining is still going on in the Padav and Niyamatabad areas in the Chandauli District. The news item discloses that during an investigation in Kunda Khurd village, one JCB machine and seven tractor-trolleys were seized and taken into custody. The news item states that as the investigating officers arrived at the site, people driving these vehicles fled from there...."

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 27.05.2024 के अनुपालन हेतु रिस्पान्स दाखित किये जाने के पूर्व आपके स्तर से निम्नलिखित सूचनायें अपेक्षित है :–

1. जनपद–चन्दौली के ग्राम–पड़ाव एवं नियामताबाद क्षेत्र के अन्तर्गत संचालित / स्वीकृत बालू खनन पट्टो की सूची।
2. जनपद–चन्दौली के ग्राम–पड़ाव एवं नियामताबाद क्षेत्र के अन्तर्गत किये गये खनन की मात्रा व खननकर्ता का नाम व पता।
3. जनपद–चन्दौली के ग्राम–पड़ाव एवं नियामताबाद क्षेत्र के अन्तर्गत अवैध खनन किये जाने की सूचना एवं उनके विरूद्ध कृत कार्यवाही का विवरण।

अतः आपसे अनुरोध है कि उपरोक्त सूचनायें विलम्बतम् 03 दिवस के अन्तर्गत इस कार्यालय को प्रेषित करने का कष्ट करें, जिससे प्राप्त सूचनाओं को समेकित करते हुये फैक्चुअल रिपोर्ट मा० एन०जी०टी० को प्रेषित की जा सके।

भवदीय,

17/08/2024

(यू0के0 गुप्ता)
**क्षेत्रीय अधिकारी**

**संलग्नक** : उपरोक्तानुसार।

**पृ0सं0 एवं दिनांक उपरोक्तानुसार।**

**प्रतिलिपिः–**

1. जिलाधिकारी महोदय, चन्दौली को सूचनार्थ सादर प्रेषित।
2. मुख्य पर्यावरण अधिकारी(वृत्त–6), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. समिति के सदस्यों को सूचनार्थ प्रेषित।

**क्षेत्रीय अधिकारी**

क्षेत्रीय कार्यालय : आवास विकास ऑफिस कॉम्प्लेक्स, जवाहर नगर, भेलूपुर, वाराणसी–221010, दूरभाष : 0542–2275951
मुख्यालयः टी0सी0–12वी, विभूति खण्ड, गोमती नगर, लखनऊ–226010, दूरभाष : 0522–2720828, 2720681, 2720831. फैक्स : 0522–2720764
ई–मेल : info@uppcb.in वेबसाइट : www.uppcb.com

ANNEXURE-5

# कार्यालय जिलाधिकारी, चन्दौली।
## (खनिज अनुभाग)

सेवा में,

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
आवास विकास आफिस काम्पलेक्स,
जवाहर नगर, भेलुपुर, वाराणसी।

पत्रांकः 81 /तीस–उपखनिज/2023–24 दिनांक 22/08/ 2024

**विषयः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 न0–603/2024, न्युज आइटम टाइटल्ड अवैध खनन पर हो रही है कार्यवाही, जे0सी0बी0 समेत 09 ट्रैक्टर–ट्राली किये गये है सीज" appearin in chandaulisamachar.com Dated 13.04.2024 में पारित आदेश दिनांक 27.05.2024 के अनुपालन के सम्बन्ध में।**

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या–485/NGT OA NO-603/2024/24-25 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 27.05.2024 के अनुपालन हेतु रिस्पान्स दाखिल किये जाने के पूर्व कुल तीन बिन्दुओं पर सूचना मांगी गयी है। जिसका विवरण निम्नवत् हैः–

1. जनपद–चन्दौली के ग्राम–पड़ाव एवं नियमताबाद क्षेत्र के अन्तर्गत संचालित/स्वीकृत बालू खनन पट्टों की संख्या शून्य है।
2. जनपद–चन्दौली के ग्राम–पड़ाव एवं नियमताबाद क्षेत्र के अन्तर्गत साधारण बालू के अवैध खनन की सूचना शून्य है।
3. जनपद–चन्दौली के ग्राम–पड़ाव एवं नियमताबाद क्षेत्र के अन्तर्गत कार्यालय उपजिलाधिकारी, प0दी0द0उ0नगर जनपद–चन्दौली के पत्रांक संख्या–826/एस0टी0/2024 दिनांक 16–04–2024 द्वारा नायब तहसीलदार, प0दी0द0उ0 नगर चन्दौली द्वारा अपनी आख्या दिनांक 10–04–2024 द्वारा अवगत कराया गया है कि दिनांक 09–04–2024 को चलाये गये प्रवर्तन अभियान के दौरान तहसील के विभिन्न क्षेत्रों से साधारण मिट्टी का अवैध खनन/परिवहन कर रहे वाहनों को पकड़ा गया, जिसके क्रम में कुल 08 ट्रैक्टर व 01 जे0सी0बी0 को पकड़ा गया है। जिसे थाना–मुगलसराय व थाना–अलीनगर में बन्द किया है।

सूचना सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

22/08/24

खान अधिकारी,
चन्दौली।

Scanned with OKEN Scanner